

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 104
CP(IB) 773 of 2019

Order under Section 7 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s
Ario Infrastructure Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

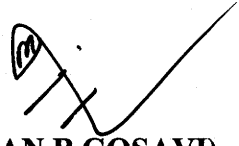
PRESENTS:

For the Applicant : Adv. Mr. Nipun Singhvi a.w. Adv. Mr. Vishal J Dave
For the Respondent : Adv. Mr. Shashvata U Shukla

ORDER

This application is filed under Section 7 of Insolvency and Bankruptcy Code, 2016.
Pleadings are complete and they are available on e-portal.
Matter stands adjourned for hearing on 31.08.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)